

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29123/2012

HABIB KHAN & ANR

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS.

Respondent(s)

(With appln(s) for deletion of the name of respondent and prayer for interim relief and office report)

Date: 29/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Harsh Vardhan Surana,Adv.
Mr. Sandeep Malik,Adv.
Mr. Sanpreet Singh,Adv.

For Respondent(s)

Mr. Rahul Verma,Adv.
Mr. Mukesh K. Giri,Adv.
Mr. Pahlad Singh Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

File is not received.
List the matter on 24.4.2014.

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| (SUNIL THOMAS)
|Registrar

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